

ITEM NO.18

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2896/2025

ANKUSH KHANDEKAR & ORS.

Appellant(s)

VERSUS

STATE OF U. P. & ANR.

Respondent(s)

IA No. 63394/2025 - EXEMPTION FROM FILING O.T.

IA No. 63396/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 28-10-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Mohnish Nirwan, Adv.
Mr. Ashok Kumar, Adv.
Mr. Abhishek Pratap Singh, Adv.
Mr. Amulya Dev Mishra, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) : Mr. Shiv Sagar Tiwari, AOR

Mr. Yatharth Singh, Adv.
Mr. Indra Dev Choudhary, Adv.
Mr. Tara Singh, Adv.
Mr. Dr. A.S. Shastri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 2 is duly represented. Counter affidavit, if
any, be filed in the meantime.

Certificate of service from concerned High Court has still not
been received with regard to respondent no.1.

Issue fresh reminder.

Digitized copy of original records of High Court & Trial Court alongwith english translation have been received. Let soft copy of the same be provided to the Ld. counsel for the parties.

List again on 04.12.2025.

MASHROOR ALAM KHAN
Registrar

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